"कि राष्ट्रीय पटसन बोर्ड नियम, 2010 के नियम 6 के उप-नियम (2) के साथ पठित राष्ट्रीय पटसन बोर्ड अधिनियम, 2008 (2009 का संख्यांक 12) की धारा 3 की उप-धारा (4) के खंड (ख) के अनुसरण में, यह सभा, उस रीति से, जैसे सभापति निदेश दें, 2 अप्रैल, 2024 से राज्य सभा की सदस्यता से सुश्री सरोज पाण्डेय की सेवानिवृत्ति के कारण रिक्त हुए स्थान पर, सभा के सदस्यों में से एक सदस्य को राष्ट्रीय पटसन बोर्ड का सदस्य होने के लिए निर्वाचित करने की कार्यवाही करे।"

The question was put and the motion was adopted.

LEAVE OF ABSENCE

MR. CHAIRMAN: Hon. Members, I have to inform that a communication has been received from Shri Ilaiyaraaja, Member stating that he is unable to attend the sittings of the current (265th) Session of Rajya Sabha from 22nd July to 10th August, 2024, due to his prior committed engagements.

Does he have the permission of the House for remaining absent from 22nd July to 10th August, 2024 during the current (265th) Session of the Rajya Sabha?

(No Hon. Member dissented.)

MR. CHAIRMAN: Permission to remain absent is granted.

REGARDING NOTICE RECEIVED UNDER RULE 267

MR. CHAIRMAN: Hon. Members, the notice under Rule 267 received from Shri Mohammed Nadimul Haque, seeking discussion on circumstances surrounding ...(Interruptions)...

SHRI MOHAMMED NADIMUL HAQUE (West Bengal): Sir, please allow... (Interruptions)...

MR. CHAIRMAN: Would you please take your seat? Shri Nadimul Haque, I tried to reach you. My office got in touch with you. You expressed your helplessness. I have talked to your leader. Please get in touch with him. For a change, I am doing it in the House. I have urged the hon. Members that all such notices will receive my